## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 56/16	TP 48/17	For compliance of balance objections in Form-5.	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

1. LAKSHMI MENON

Respondent

For C. K Nandakumar Law Chambers

(9880073412)

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested further time to comply Counsel for Respondent filed application, the objections. registry is directed to verify and put up. Copy of application is served on other side. List it on 16/11/2017.

Member (T)

Member (J)